

PVR INOX LIMITED

Corporate Identity Number (CIN): L74899MH1995PLC387971

Registered Office: 7th Floor, Lotus Grandeur Building, Veera Desai Road,
Opposite Gundecha Symphony, Andheri (W), Mumbai – 400053

Corporate Office: Block A, 4th Floor, Building No. 9A, DLF Cyber City,
Phase-III, Gurugram-122002, Haryana • Tel: 0124 4708100

Website: www.pvrcinemas.com • **E-mail:** cosec@pvrlinox.com

Contact Person: Mr. Murlee Manohar Jain, Company Secretary and Compliance Officer

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF PVR INOX LIMITED (“COMPANY”) FOR THE BUYBACK OF EQUITY SHARES THROUGH THE TENDER OFFER UNDER THE SECURITIES AND EXCHANGE BOARD OF INDIA (BUY-BACK OF SECURITIES) REGULATIONS, 2018, AS AMENDED FROM TIME TO TIME (“BUYBACK REGULATIONS”).

This corrigendum to the public announcement (“**Corrigendum to PA**”) should be read in continuation of and in conjunction with the public announcement dated Tuesday, September 1, 2026 (“**PA**”) which was published in Business Standard (English – all editions), Business Standard (Hindi – all editions) and Navshakti (Marathi – Mumbai edition) on Wednesday, September 2, 2026. Capitalised terms used but not defined in this Corrigendum to PA shall have the same meanings as ascribed to them in the PA, unless otherwise defined herein.

Equity shareholders/beneficial owners are requested to note that:

1. paragraph 6.4(ii) of the PA is hereby modified and shall be replaced and read as under:
- (ii) Aggregate shares purchased or sold by the directors of companies which are part of the Promoter and Promoter Group:
- (a) Mr. Ajay Kalra, Director of ATC Logistical Solutions Private Limited

Date of the transaction	Aggregate no. of shares	Face Value (₹)	Nature of transaction	Average Price (₹)	Maximum Price (₹)	Minimum Price (₹)	Consideration (₹)
August 18, 2026	11,750	10	Pledge Creation	NA	NA	NA	NA

- (b) Mr. Sunil Bhatnagar, Director of ATC Logistical Solutions Private Limited

Date of the transaction	Aggregate no. of shares	Face Value (₹)	Nature of transaction	Average Price (₹)	Maximum Price (₹)	Minimum Price (₹)	Consideration (₹)
May 14, 2026	5,000	10	Pledge Creation	NA	NA	NA	NA
March 20, 2026	1,000	10	Sell	1,021	1,023	1,020	10,21,000
March 17, 2026	1,000	10	Sell	1,015	1,015	1,015	10,15,000

2. It is hereby clarified that the website address of the Company appearing in the title, paragraphs 1.9 and 15 of the PA shall stand substituted from www.pvrlinox.com to www.pvrcinemas.com.

Except as detailed in this Corrigendum to PA, the other contents and terms of the PA remain unchanged. A copy of this Corrigendum to PA is available on the Company's website (www.pvrcinemas.com), the website of the Manager to the Buyback (www.damcapital.in) and is expected to be made available during the period of the Buyback on the website of the Securities and Exchange Board of India (www.sebi.gov.in) and on the websites of the Stock Exchanges (www.bseindia.com and www.nseindia.com).

Director's Responsibility

As per Regulation 24(i)(a) of the SEBI Buyback Regulations, the Board of Directors of the Company accepts full and final responsibility for the information contained in this Corrigendum to PA and confirms that this document contains true, factual and material information and does not contain any misleading information.

For and on behalf of the Board of Directors of

PVR INOX LIMITED

Sd/-

Ajay Kumar Bijli
Managing Director
DIN: 00531142

Sd/-

Sanjeev Kumar
Executive Director
DIN: 00208173

Sd/-

Murlee Manohar Jain
Company Secretary
and Compliance Officer
Membership No.: F9598

Date: September 3, 2026

Place: Gurugram